

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4575**  
(TO BE ANSWERED ON 14.12.2016)

**IMPLEMENTATION OF RTI ACT, 2005**

4575. SHRI SIRAJUDDIN AJMAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is aware that the denial of information to the applicants under RTI Act, 2005 is on the rise in all sectors in the country; and
- (b) if so, the details thereof?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): As informed by the Central Information Commission (CIC), the details of the rejection of the RTI requests by the Public Information Officers of Central Government/Departments for the last five years are given as under:-

Year	Total No. of RTI requests received including the carried forward of previous year.	No. of RTI requests rejected	Perô centage Rejection w.r.t total number of requests received during the year
2011-12	7,05,976	52,313	8.30%
2012-13	8,86,681	62,231	7.70%
2013-14	9,62,630	60,127	7.21%
2014-15	8,45,032	63,351	8.39%
2015-16	11,65,904	64,666	6.62%

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